

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) Insolvency No. 1300 of 2019

IN THE MATTER OF:

Ashok Mehra

...Appellant

Versus

**Anil Anchalia
Interim Resolution Professional of Atlantic
Projects Ltd. & Anr.**

...Respondents

Present:

**For Appellant : Mr. Abhijit Sinha, Mr. Sidharth Sharma, Arjun
Asthana and Ms. Sreenita Ghosh, Advocates**

For Respondent : Ms. Isha Thakur, Advocate for R-2

ORDER

17.02.2020 Reply of the Respondent No.2 is furnished to the Learned Counsel for the Appellant today. Rejoinder, if any, may be filed by the Appellant within one week.

The matter is adjourned to **12th March, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

pks/nn